

**Central Administrative Tribunal
Principal Bench**

**CP No.110/2017
in
OA No.4575/2014**

New Delhi, this the 22nd day of March, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Smt. Laj Handa,
Aged 74 years,
W/o Shri M.P. Handa,
R/o L-5B, Malviya Nagar,
New Delhi-110017.

...Applicant

(By Advocate : Shri Kanwar Singh)

Versus

1. Shri Manoj Kumar,
Director,
Directorate of Training and Technical Education,
Govt. of NCT of Dehi,
Muni Maya Ram Marg,
New Delhi-110013.
2. Shri Ajay Bist,
Principal,
Industrial Training Institute,
Arab Ki sarai,
Nizamuddin,
New Delhi-110013.

....Respondents

(By Advocate : Shri B.N.P. Pathak)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

When the matter was taken up for hearing, learned counsel for respondents while producing an order dated 30.11.2017 submitted that the orders of this Tribunal have been fully complied with and

interests on delayed payment were also paid and accordingly, prays for closure of the CP.

2. Under the circumstances and in view of the substantial compliance of the orders of this Tribunal, the CP is closed. Notices are discharged.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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